



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 10192/2022

Priyansha Gupta Daughter Of Shri Manish Gupta

----Petitioner

Versus

Union Of India

----Respondent

For Petitioner(s) : Ms. Priyansha Gupta, present in person

For Respondent(s) :

**HON'BLE THE CHIEF JUSTICE MR. S. S. SHINDE
HON'BLE MR. JUSTICE ANOOP KUMAR DHAND**

Order

15/07/2022

Heard petitioner in person.

Issue notice to the respondents, returnable on 29.07.2022.

In addition, '*dasti*' service is permitted.

Liberty is also granted to the petitioner to serve a copy of the petition upon the Standing Counsels for respective respondents.

List on 29.07.2022.

(ANOOP KUMAR DHAND),J

(S. S. SHINDE),CJ

KAMLESH KUMAR/HARSHIT/15